

- (b) Does not arise.
 (c) This question has not been considered so far.
 (d) Does not arise.

PASSPORT CHECK POSTS

777. Shri M. Islamuddin: Will the Prime Minister be pleased to state:

- (a) the number of passport check posts on Indo-Pakistan border;
 (b) the number and names of such check posts in Bihar—East Bengal border;
 (c) the strength of the staff at each check post with their designations; and
 (d) their functions, powers and duties?

The Prime Minister (Shri Jawaharlal Nehru): (a) Fifty-four.

(b) Two, viz., Patagorah and Kukuradah.

(c) Two statements showing the police staff sanctioned for the check-posts on the Eastern border and Western border are laid on the Table of the House. [See Appendix VII, annexure No. 64.]

(d) The functions of the police staff are (i) to check the passports and prevent the unauthorised entry into India of persons from outside;

(ii) to register persons entering India from Pakistan; and

(iii) to keep a check whether persons who enter India for a specified period have returned within that period.

REHABILITATION OF COIR INDUSTRY

778. Shri A. M. Thomas: (a) Will the Minister of Commerce and Industry be pleased to state what are the main recommendations of the Conference convened at Trivandrum to suggest steps for the rehabilitation of the coir industry?

(b) What measures do Government propose to adopt in the light of the suggestions offered by the Conference?

(c) At what stage is the proposal to constitute a coir Board?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix VII, annexure No. 65.]

(c) The details are being worked out and action to set up the Board will be taken in the near future.

EXPENDITURE ON PROJECT OFFICERS TRAINING AT NILOKKHERI

779. Shri A. N. Vidyalkar: (a) Will the Minister of Planning be pleased to refer to the answer to starred question No. 835, on 2nd December, 1952 regarding project officers at Nilokheri and give the details of the expenditure of Rs. 8,693/6/- and state to which head of account this expenditure had been debited?

(b) What is the number of trainees in the Camp?

(c) Does the amount stated above include the boarding and lodging expenses and T.A. and salary etc., of the officers concerned?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A statement is placed on the Table. [See Appendix VII, annexure No. 66.]

The expenditure will be met from the budget grant of the Community Project Administration.

(b) 82.

(c) No.

SULPHUR SUPPLIES TO F.A.C.T. ALWAYS

780. Kumari Annie Mascarene: Will the Minister of Commerce and Industry be pleased to state the quota of sulphur supplied to the F.A.C.T. at Always in Travancore-Cochin State in 1950 and 1951?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 5,393 tons in 1951. In 1950 there was no distribution control over sulphur.

TRADE WITH MALAYA

781. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the value of India's exports to Malaya since the beginning of the current financial year; and

(b) the value of India's imports from Malaya during the said period?

The Minister of Commerce (Shri Karmarkar): (a) and (b). India's exports (including re-exports) to Malaya (including Singapore) during the 6 months April to September 1952 were valued at Rs. 10.33 lakhs. Imports during the same period were valued at Rs. 7.13 lakhs.

UNAUTHORISED ENTRIES ACROSS INDO-PAKISTAN BORDER

782. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state:

(a) whether it is a fact that unauthorized entry of people across the Indo-Pakistan border into each other's